

(c) whether Government have carried out any investigations to ascertain the truth of the matter?

THE MINISTER OF AGRICULTURE (DR. P. S. DESHMUKH): (a) to (c) Information is being collected from the States concerned and will be laid on the Table of the Sabha as soon as received.

RAIL LINK TO JAMMU CITY

*540. SHRI P. N. RAJABHOJ: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to open a rail link to Jammu City; and

(b) if so, when the work is expected to be completed and at what stage of implementation it is at present?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) and (b) The proposal is under examination by the Railway Board.

COST OF SUGARCANE PRODUCTION

*545. SHRI D. B. DESAI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) what is the cost of production of sugarcane in the States of Maharashtra, Madras and Mysore;

(b) whether Government have taken any measures to reduce this cost; and

(c) if so, what are those measures?

THE DEPUTY MINISTER OF AGRICULTURE (SHRI M. V. KRISHNAPPA): (a) No reliable data regarding exact cost of production of sugarcane in the

States of Maharashtra, Madras and Mysore are available at present.

(b) and (c) Yes, Sir. With a view to lay a sound foundation for the economic production of sugarcane from the smallest possible area, schemes for development of sugarcane have been introduced in various States.

HOSPITALS FOR EMPLOYEES OF GOVERNMENT UNDERTAKINGS AT RANCHI

◆558. SHRI P. C. MITRA: Will the Minister of HEALTH be pleased to state:

(a) whether he is aware that different Central Government undertakings situated within the limits of Ranchi town are having separate hospitals or dispensaries for treatment of their employees; and

(b) whether there is any proposal under Government's consideration to have co-ordination between them to save overhead expenditure?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) and (b) Information is not readily available and is being collected.

EMPLOYEES OF NORTHERN RAILWAY TRANSFERRED FROM ONE DIVISION TO ANOTHER

*559. SHRI A. C. GILBERT: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the railway employees of the Northern Railway when transferred from one Division to another Division of the same Railway, at their own request, are not given the benefit of their previous service;

(b) whether it is a fact that a number of goods clerks recruited for Jodhpur Division in the years 1953,